

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 13.04.2015
Court No. : 10
Item No. : 51

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 5241 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for exemption from filing official translation)

GAON SABHA CHAUBEPUR

...PETITIONER(S)

VERSUS

CHHOTE LAL @ CHHATTOO RAM & ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 23.12.2014 passed by the Hon'ble High Court of Judicature at Allahabad in Writ-B No. Writ A 6429 of 1983.

It is submitted that Mr. Rakesh U. Upadhyay, advocate has filed a letter dated 04.02.2015 stating therein that copy of sale deed dated 18.01.1960 is not available at this time. Copy of letter has already been included at page no.97 in the SLP Paper Books.

It is further submitted that Mr. Ashok Kumar Gupta, Advocate has on 15.01.2015 filed caveat on behalf of A.K. Jaiswal, legal representative of deceased respondent no.1 i.e. 'Chhotey Lal' but counsel for the petitioner has not filed an application for substitution of LR's. of deceased respondent no.1 and also has not clarified the facts despite of this Registry's letter dated 17.02.2014.

Thereafter, the matter above mentioned was listed before the Hon'ble Court on 23.02.2015, when the Court was pleased to pass the following order:

“As prayed for, list after two weeks.”

It is submitted that Counsel for the Petitioner has on 10.03.2015 and Application for taking on record the correct amended memo of parties but has not filed Certified copy of memo of parties and has on 24.03.2015 filed application for exemption from filing certified copy of order dated 10.03.2008 along with photocopy of cause title which is having dim impression. The document above

mentioned are being circulated before the Hon'ble Court.

It is further submitted that Mr. Naresh Kumar, Advocate has filed Caveat on behalf of A. K. Jaiswal, legal representative of deceased respondent no.1 i.e. 'Chhotey Lal' in place of Mr. Ashok Kumar Gupta, Advocate.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 11th day of April, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Rakesh U. Upadhyay, Advocate

Mr. Naresh Kumar, Advcoate

ASSISTANT REGISTRAR